

IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-BA-41/2020)

Emmanuel Chimeucheya Okoro ...Applicant.
Vs
State and anr. ...Respondents

Shri K. Poulekar, Advocate for the applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.
Date:22nd October 2020.

PC.

The applicant's counsel and the learned Additional Public Prosecutor both have argued the matter extensively. In the end the learned Additional Public Prosecutor has raised doubts about the applicant's identity and also the genuineness of the passport which he has already surrendered to the Judicial Court in another crime. When the Court queried, the learned Additional Public Prosecutor seeks one week time for the police to have the passport verified and report back to the Court.

Post the matter on 29.10.2020.

DAMA SESHADRI NAIDU, J.

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